

ITEM NO.83

REGISTRAR COURT

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Criminal Appeal No(s). 228-229/2025

PANNA SINGH

Appellant(s)

VERSUS

STATE OF UTTAR PRADESH & ORS.

Respondent(s)

FOR ADMISSION

Date : 26-03-2025 These appeals were called on for hearing today.

For Appellant(s) :

Mr. R. C. Kaushik, AOR
Mr. Virandra Kumar, Adv.
Mr. Rajinder Singh Kataria, Advocate 2. Twinkle
Kataria,, Adv.

For Respondent(s) :

Ms. P. Ritika Rao, Adv.
Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent No.1 is granted four weeks' time for filing
counter affidavit.

As per office report, certificate of service from the
concerned High Court with regard to respondent Nos.2 to 7 is
still awaited. It has been submitted by Ld. counsel for the
appellant that permission be granted to serve respondent
Nos.2 to 7 also through the concerned S.S.P. in the
meanwhile. Allowed. Let particulars be furnished within
two weeks.

contd...

Scanned soft copies of original records from the High Court and Trial Court as well as certificate of service has not been received. Let a D.O. letter be issued.

List again on 02.05.2025.

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SUJATA SINGH
Registrar